

ARBITRATION IN THE MEASA REGION : ROADMAP TO 2030

Date & Time: 25th February 2025 | 13:30 hrs. to 16:00 hrs.

Venue: Hilton Riyadh Hotels & Residences, Al Shohadaa, Riyadh

Time	Details
13:00 hrs.	Arrival of Dignitaries & Guests [To be all seated by 13:15 hrs.]
13:30 hrs. - 13:35 hrs.	Welcome & Opening Remarks - Mr. Kunal Vajani , Jt. Managing Partner, Fox & Mandal
13:35 hrs. - 14:10 hrs.	<p>Fireside Chat</p> <p>Panelists:</p> <p>Mr. R. Venkataramani - Attorney General for India</p> <p>Mr. Toby Landau KC - Barrister & Arbitrator, Duxton Hill Chambers</p> <p>Moderated By: Tariq Khan - Head of International Arbitration, M&CO Legal</p>
	Logistical Break
14:15 hrs. - 15:00 hrs.	<p>Panel Discussion: Arbitration in the MEASA Region : Roadmap to 2030</p> <p>Panelists:</p> <p>Mr. Toby Landau KC - Barrister & Arbitrator, Duxton Hill Chambers (Global Perspective)</p> <p>Mr. Kunal Vajani - Jt. Managing Partner, Fox & Mandal (India Perspective)</p> <p>Dr. Mahmood Hussain - Founding Partner, M&CO Legal (MENA Perspective)</p> <p>Mr. V Bala - Dy. Head of International Disputes, Rajah & Tann Asia (South Asia Perspective)</p> <p>Mr. Montek Mayal - Partner & Practice Head (Asia & Middle East), Osborne Partners (Experts Perspective)</p> <p>Moderated By: Tariq Khan - Head of International Arbitration, M&CO Legal</p>
15:00 hrs. - 15:10 hrs.	Questions & Answers Session
15:10 hrs. - 15:15 hrs.	Concluding Remarks & Vote of Thanks - Mr. Saksham Agrawal , Sr. Associate, Fox & Mandal
15:15 hrs. - 16:00 hrs.	Networking Hi Tea

Organised & Curated By: Fox & Mandal (Estd. 1896), India

Knowledge Partner: M&CO Legal, UAE

Supporting Organisations: Rajah & Tann Asia, Singapore
Duxton Hill Chambers, Singapore
Osborne Partners

Media Partners: Bar & Bench
SCC Times